

RAJASTHAN HIGH COURT, JODHPUR

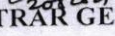
NOTICE

No.E.V./08/2021

Dated: 20/5/2021

The Rajasthan High Court, Jodhpur with its Bench at Jaipur and all Subordinate Courts shall remain closed on Thursday, the 20th May, 2021 on account of sad demise of Shri Jagannath Pahadia, Former Chief Minister of the State of Rajasthan.

BY ORDER

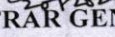

REGISTRAR GENERAL

No.Gen/XIX/Misc/2021/1226

Dated 20/5/2021

Copy forwarded to the following with request to place the same before His / Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt. Law Department-cum-Legal Remembrance, Raj, Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam)/Officer on Special Duty.
4. (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.)/(Vigilance)/(Writs)/(Class.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
8. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur.
9. The Judge, Special Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Right Act, 2005, Jodhpur/Commercial Court, Jodhpur.
10. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
11. The Registrar, Central Administrative Tribunal, Jodhpur.

13. The Advocate General/all Additional Advocate Generals, Jodhpur.
14. Government Advocate Office, Jodhpur.
15. The Chairman/Vice Chairman/Member Secretary, Bar Council of Rajasthan, Jodhpur.
16. The Joint Secretary, Raj. State Legal Service Authority, Jodhpur.
17. The Secretary, RHC Legal Service Committee, Jodhpur.
18. The President, Raj. High Court Advocates' Association, Jodhpur.
19. The President, Raj. High Court Lawyers Association, Jodhpur.
20. The President, Raj. High Court Bar ' Association, Jaipur.
21. The President, the Jaipur Bar Association, Jaipur.
22. The Registrar (Judl./All Joint Registrars/All Dy. Registrars, RHC, Jodhpur/Jaipur.
23. All Assistant Registrars/All Courts Masters/Sr.A.O./Sr.Librarian/Court Officer/Admn. Officers Judicial / A.A.O.s, Rajasthan High Court, Jodhpur/Jaipur.
24. Official Liquidator, B/75-A, Rajendra Marg, Jaipur.
25. The Editor, ILR, Rajasthan Series, Raj. High Court, Jodhpur.
26. Notice Board.


REGISTRAR GENERAL

कार्यालय : जिला एवं सेशन न्यायाधीश, प्रतापगढ़ (राज.)

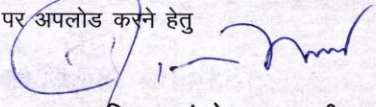
Telephone/Fax- 01478-223755 :: E-mail- dc-pra-rj@nic.in

क्रमांक : स्थापना/2021/ 2549-2573

दिनांक : 20-05-2021

प्रतिलिपि सूचनार्थ, पालनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. न्यायाधीश, पारिवारिक न्यायालय/एम.ए.सी.टी. प्रतापगढ़
2. विशिष्ट न्यायाधीश, एन.डी.पी.एस./पोक्सो/अ.जा./अ.ज.जा.(अ.नि.प्र.), प्रतापगढ़
3. मुख्य न्यायिक मजिस्ट्रेट, प्रतापगढ़, प्रतापगढ़
4. अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट, प्रतापगढ़/अरनोद/छोटीसादड़ी/धरियावद
5. प्रिंसीपल मजिस्ट्रेट, किशोर न्याय बोर्ड, प्रतापगढ़
6. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, प्रतापगढ़,
7. अतिरिक्त सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, प्रतापगढ़
8. न्यायाधिकारी, ग्राम न्यायालय, प्रतापगढ़
9. अधीक्षक, जिला कारागृह, प्रतापगढ़/उपकारागृह छोटीसादड़ी/कानोड़
10. अभिभाषक संघ, प्रतापगढ़/धरियावद/छोटीसादड़ी/अरनोद
11. लोक अभियोजक, विशिष्ट लोक अभियोजक, सहायक निदेशक अभियोजन
12. सिस्टम ऑफिसर को न्यायालय की वेबसाईट पर अपलोड करने हेतु


जिला एवं सेशन न्यायाधीश
प्रतापगढ़ (राज.)